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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/03/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/18/2016
NAME OF THE PETITIONER(S) : Industrial Venture Capital Limited
NAME OF THE RESPONDENT(S) : Muthur Murugan Mills Limited & 3 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. R. VIDHYASHANKAR
R. ASHOK KUMAR } Counsel for Respondents



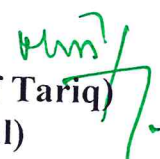
T. K. Bhaskar
Keerthi Krishna
Priyadarshini

Counsel for Petitioner



ORDER

Ms N Priyadarshini, counsel for petitioner present and sought time for submitting arguments as her senior counsel is engaged in High Court. Shri R Vidhyashankar, counsel for respondents present and reported ready for arguments. Time extended at request of counsel for petitioner. Put up on 13.04.2017 at 10.30 A.M.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)